

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.599

TO BE ANSWERED ON THE 6TH FEBRUARY, 2019

CEASEFIRE VIOLATIONS BY PAKISTAN

599. SHRIMATI REKHA VERMA:
SHRI LALLU SINGH:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether there is a sharp increase in the number of cases of violations of ceasefire on the line of control by Pakistan;
- (b) if so, the month-wise number of cases recorded along with the number of casualties reported as a result thereof;
- (c) whether the Government has formulated any policy in view of the zero tolerance policy to retaliate such incidents of violations of ceasefire by Pakistan; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(a) & (b): Month wise details of Ceasefire Violations and casualties suffered by Army along the Line of Control under operational control of Army in Jammu and Kashmir in the last year are as under:-

S. No.	Year 2018 Month wise	Ceasefire Violations	Battle Casualties (Fatal)
(i)	January, 2018	209	05
(ii)	February, 2018	223	05
(iii)	March, 2018	201	00

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(iv)	April, 2018	176	05
(v)	May, 2018	104	00
(vi)	June, 2018	19	01
(vii)	July, 2018	13	00
(viii)	August, 2018	14	01
(ix)	September, 2018	102	00
(x)	October, 2018	178	00
(xi)	November, 2018	185	03
(xii)	December, 2018	175	00

(c) & (d): Appropriate retaliation to the ceasefire violations, as required, has been carried out by Indian Army. Also all violations of ceasefire and infiltration are taken up with Pakistan authorities at the appropriate level through the established mechanism of hotlines, flag meetings, Directorate Generals of Military Operations talks as well as diplomatic channels between the two countries.
